

(c) the steps being taken by Government to save the industry?

The Minister of Health (Shri Kar-markar): (a) Yes.

(b) (1) Mainly due to decrease in the incidence of Malaria owing to intensive malaria control measures.

(2) Competition faced by quinine from modern synthetic anti-malarial drugs.

(c) The steps taken by Government are as follows:

(1) Total ban on the imports of foreign quinine.

(2) Restriction on the import of synthetic anti-malarials.

(3) Investigation of possible uses of Quinine otherwise than as an anti-malarial.

Khandwa-Hingoli Link

*740. { Shri T. B. Vittal Rao:
Shri Heda:

Will the Minister of Railways be pleased to state:

(a) the progress made up-to-date in regard to construction of Khandwa-Hingoli rail link;

(b) when it is expected to be completed and opened to traffic; and

(c) the total amount spent on this so far?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The overall progress of work is 48 per cent.

(b) In 1960-61 provided girders and permanent way materials are received in time.

(c) Rs. 450.83 lakhs upto December, 1967.

Power Supply to West Pakistan

*741. { Shrimati Ila Palchoudhuri:
Shri Ajit Singh Sarhadil:
Shri V. C. Shukla:
Shri Raghunath Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the agreement for supply of electric power to West Pakistan from Punjab expired on 30th October, 1957;

(b) if so, whether power supply to West Pakistan has since been stopped; and

(c) if not, what further arrangements have since been made in this connection?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (c). The agreement for the supply of power from the Punjab to West Pakistan expired on the 31st October, 1957. It was then renewed for a period of six months for a supply of 4,000 kw. Later, it was agreed that power to the extent of only 1,500 kw. would be supplied to West Pakistan during the period from 1st November, 1957 to 31st March, 1958.

At a meeting of representatives of the Government of the Punjab (India) and of West Pakistan on the 16th and 19th January, 1958, the Pakistan representatives stated that they had made their own arrangements now for the supply of electricity and would not need supply of power from India after 31st January, 1958. It was agreed, therefore, to discontinue supply by 31st January, 1958. This agreement was confirmed by the West Pakistan Government. Accordingly, the supply of power to West Pakistan was discontinued with effect from the 1st February, 1958.

Calcutta Port

*742. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to state whether it is a fact that the order of